

C. A. T. Bench, JAIPUR

Date of Order	Orders
<u>14.7.93</u>	Smt. Kamla Jain - Counsel for applicant. None present for the respondent. As pointed by Learned Counsel for applicant, the case may be listed for hearing on 26.7.93. (O. P. Sharma) Administrative Member (D. L. Mehta) Vice-Chairman
	<u>26.7.93</u> Smt. Kamla Jain - Counsel for the applicant. Mr. G.P. Soral - Counsel for the respondent. Heard the learned Counsel for the parties. The CA has become infructuous and is dismissed accordingly. (P. P. Srivastava) Admin. Member (D. L. Mehta) Vice-Chairman
	Copy sent to the app & resp. Counsel on w'do 53382-5339 4-8-93 Date